

SPECIAL BENCH  
COURT - I

O-249

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/365(KB)2022  
IA(COMPANIES.ACT)/122(KB)2023,  
IA(COMPANIES.ACT)/1(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS KOHINOOR POWER PRIVATE LIMITED(UNDER LIQUIDATION) THROUGH LIQUIDATOR SHRI YOGESH GUPTA</b>
UNDER SECTION	<b>SEC 241 (2)</b>

**Appearances (via video conferencing/physically)**

Mr.Ajay Kr. Chaubey, Adv. ] For the SFIO  
Ms.Hema Mukherjee, Adv. ]  
Ms. P.Panja, Adv. ]

Ms.Ranjana Seal, Adv. ] For the Applicant in IA 122/2023

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **05/09/2024**.

Satyajit Roy  
(Court Officer )